

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

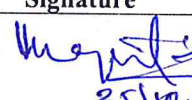
PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	C.A.No.146/2(41)/HDB/2017
NAME OF THE COMPANY	Quisk India Private Limited
NAME OF THE APPLICANT/PETITIONER	Quisk India Private Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	2(41)

Counsel for Applicant/Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Ramakrishna Gupta	PCS	ramakrishna@mg-c.com 9848019915	 25/10/17

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Shri Ramakrishna Gupta, PCS. None appeared for the Respondent. Case is posted for final hearing on 15-11-2017. The PCS is directed to take personal notice of hearing to the other side, and the RoC to furnish a report by next date of hearing. Case is posted for final hearing on 15-11-2017.


MEMBER (Tech)


MEMBER (Judl)